

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

A.No.124 of 2015

Dated :5th January, 2016

In the matter of:

Association of Steel Rolling Mills & Furnaces & Anr. Appellant(s)
Versus	
Uttar Pradesh Electricity Regulatory Commission & Ors. Respondent(s)

ORDER

Bench not assembled today.

Post this Appeal for further hearing on **3rd February, 2016.**

Court Master